

DIVISION BENCH
COURT - I

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1741(KB)2019
IA(I.B.C)/509(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	MATASHREE MERCANTILE PRIVATE LIMITED VS SESA INTERNATIONAL LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Ranit Basu, Adv.] For the Operational Creditor
Ms. Namrata Basu, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Corporate Debtor
Ms. Noelle Banerjee, Adv.]
Mr. Dipak Dey, Adv.]
Mr. Aniket Ojha, Adv.]

O R D E R

1. Ld.Sr.Counsel /Counsel on both sides present.
2. **IA(I.B.C)/509(KB)2024**-This IA has been filed by the applicant/Corporate Debtor.
3. Ld. Counsel appearing for the Respondent/Operational Creditor states that he does not wish to file any response to this petition.
4. Post this IA along with main petition on **20/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ